

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-125/2008(Pt.)/7170/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench.

Dated Guwahati, 3<sup>rd</sup> August, 2023.

Sub:- **Extension of Earned leave.**

Ref:- No.P.20012/2/2021-HC(AB)/126-131 Dated 01.08.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted **extension of Earned leave for seven days w.e.f 29.07.2023 to 04.08.2023** (suffixing 05.08.2023 & 06.08.2023), **alongwith station leave permission**, as prayed for. The Additional District & Sessions Judge, Champhai Judicial District, Champhai will hold the additional charge of Shri Liansangzuala's court and office in his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-125/2008(Pt.)/7171-7172/A, dated ,03-08-23**

Copy to:

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District,  
Champhai.

✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**